

SCHEDULE – I
FORM A
PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)
FOR THE ATTENTION OF THE STAKEHOLDERS OF DAVER INVESTMENTS PRIVATE LIMITED

1.	Name of Corporate Person	Daver Investments Private Limited
2.	Date of Incorporation of Corporate Person	14 th April, 1976
3.	Authority under which Corporate person is incorporated	Registrar of Companies, Mumbai
4.	Corporate Identity Number of Corporate person	U67120MH1976PTC018959
5.	Address of registered office of Corporate person	C/o Tushar Shridharani, Jolly Bhavan No. 1, Office No. 417, 10, New Marine Lines, Churchgate, Mumbai- 400020
6.	Liquidation commencement date of Corporate person	27 th June, 2020
7.	Name, address, email address, telephone number and the Registration number of the liquidator	Name: Mr. Balaji Shrirang Sagar Address: Sr. No. 21/5, Opp. Creative Camio, Near PCMC – D Ward Office, Anudh Ravet Road, Rahatani, Pune – 411 027 Email: balajisagar381973@gmail.com Telephone number: 9561071705 Registration Number: IBBI/IPA-001/IP-P01555/2018-2019/12441
8.	Last date for submission of claims	27 th July, 2020

Notice is hereby given that Daver Investments Private Limited has commenced voluntary liquidation on 27th June, 2020. The stakeholders of Daver Investments Private Limited are hereby called upon to submit a proof of their claims, on or before 27th July, 2020 to the Liquidator at the address mentioned against Item No. 7 above.

The financial creditors, if any shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 29th June, 2020 **Place:** Mumbai



Balaji Sagar
Balaji Shrirang Sagar
The Liquidator